

(b) if so, the details thereof (year-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI REUNKA DEVI BARAKATAKI) : (a) and (b). The Indian Council for Child Welfare has no programme of study tours or excursions. It has not asked about the caste of candidates whenever it has invited applications from the State Councils for Child Welfare for grant of financial assistance to the poor children for purposes of education, etc. The Council's primary concern is for the 'Child' and it considers children belonging to the low-income group families as deserving.

Vocationalisation of Education

5. SHRI PARMANAND GOVINDJIWALA : Will the Minister of EDUCA-

TION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether under a centrally sponsored scheme for vocationalisation of the education it was proposed to conduct a vocational survey of 150 districts and out of so surveyed districts, 40 districts were to be selected for introduction of vocational courses; and

(b) whether the survey has been completed and vocational courses introduced, if so, the names of the districts?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : (a) Yes, Sir.

(b) : So far Central assistance has been released to the State Governments for the conduct of District Vocational Surveys in the following 34 districts :

State	Name of District
Assam	Kamrup Sibsagar Dibrugarh Cachar
Jammu & Kashmir	Kathua Anantnag
Karnataka	Bangalore Dharwar North Kanara South Kanara Mysore Raichur
Madhya Pradesh	Vidisha Bilaspur Gwalior Hoshangabad Balaghat Jhabua Raipur Chhuttarpur Shahdol Ujjain
Orissa	Puri Keonjhar Sambalpur Balasore Ganjam

State	Name of District
Rajasthan	Jaipur Jodhpur Kota Banswara
Sikkim	Gangtok Namchi
Tripura	West Tripura

Under this scheme financial assistance has been released for introduction of vocational courses in Gangtok Sikkim). The Government of Karnataka has also introduced vocational courses in the districts of Bangalore, South Kanara and Dharwar.

Autonomous Colleges

6. SHRI BAPUSAHEB PARULEKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a scheme of autonomous colleges is being introduced under the recommendations of University Grants Commission;

(b) if so, which are such institutions recommended by the different Universities in Maharashtra;

(c) whether special grants will be given to such institutions; and

(d) what would be the special features of the autonomous institutions?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) No University in Maharashtra has so far recommended any institution under the scheme.

(c) Any assistance arising out of the autonomous status would be only marginal and related to the special academic programmes developed by

the colleges, which would be provided by the Commission on a cent per cent basis for a period of five years.

(d) An autonomous college would enjoy freedom in framing its courses of study, devising its methods of evaluation and its principles for admission of students and laying down procedures for selection of teachers. This would encourage experimentation with desirable educational ideas and initiate a process for broadening the framework of courses and instruction to make them more meaningful and relevant in the context of local and regional requirements for skilled manpower.

Grant of Perpetual Lease to Village Arak Bagh Mochi, Moti Bagh New Delhi

7. SHRI LALJI BHAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the D.D.A. had agreed to grant perpetual lease for village Arakpur Bagh Mochi, Moti Bagh near Ring Road, New Delhi by adopting a resolution in its D.D.A. committee on the 20th April, 1976;

(b) whether D.D.A. had also written a letter to his Ministry on the 22nd November, 1976 requesting for their approval on it;

(c) if so, the reasons for not according the approval; and